

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:252

ANSWERED ON:08.03.2006

FINANCIAL ASSISTANCE TO POOR FOR MEDICAL TREATMENT

Jatiya Dr. Satyanarayan,Jha Shri Raghunath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the amount of financial assistance provided to the poor people by the Government for treatment, and the procedure laid down therefor during the last three years till date, year-wise;
- (b) the details of the number of beneficiaries and financial assistance released therefor, disease-wise, during the said period, State-wise and year-wise; and
- (c) the details of various schemes of the Government for providing assistance to the poor people for treatment?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a)to(c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 252 FOR 8TH MARCH, 2006.

Ministry of Health & family Welfare is operating two schemes namely Rashtriya Arogya Nidhi (RAN) and Health Minister's Discretionary Grant under which financial assistance is provided to the poor people for treatment.

Details and procedure for Health Minister's Discretionary Grant scheme

Under this scheme, financial assistance is granted to the poor and needy patients to defray a part of expenditure on hospitalization for undergoing major surgical interventions and treatment of major diseases in Government Hospitals.

For availing the benefit under this Scheme, the applicant is required to apply in the prescribed proforma for the purpose alongwith income certificate issued by the competent revenue authority and the estimate for the treatment duly recommended by the treating doctor, HOD and MS of the Government Hospital.

The amount of the grant in each case is limited to Rs. 20,000/-. The grant is sanctioned as `one time` grant and is released to the Medical Superintendent of the hospital where patient is taking treatment.

Under both the schemes, re-imburement of expenditure already incurred is not admissible.

For the purpose of sanctioning of financial assistance, an annual family income of upto Rs. 50,000/- (Rupees fifty thousand) only is taken as the upper limit for being eligible for assistance. Request for assistance under this scheme are technically examined by Directorate General of Health Services and those found eligible are granted assistance with the approval of Ministry of Health & Family Welfare.

Details and procedure for Rashtriya Arogya Nidhi Scheme.

Under this scheme, financial assistance is provided to poor patients, living below poverty line, suffering from major life-threatening diseases and receiving medical treatment at any Government Hospital.

For availing assistance under this scheme, the applicant is required to apply in the proforma prescribed for the purpose alongwith income certificate issued by a competent revenue authority and an attested copy of ration card and the estimate for the treatment duly recommended by the treating doctor, HOD and MS of the Government Hospital.

A Technical Committee of Rashtriya Arogya Nidhi examines the medical reports and recommends quantum of financial assistance required and finally the Managing Committee of Rashtriya Arogya Nidhi approves the recommendation of the Technical Committee. The amount of financial assistance is then released directly to the concerned Government Hospitals after ascertaining the date of operation /admission/start of treatment and after confirming that the applicant has not availed of assistance for the same treatment from the Illness Fund Assistance Society of the State.

The amount of financial assistance provided to the poor people by the Government for treatment during the last three years and the

details of the number of beneficiaries and financial assistance released during the last three years, State-wise and year-wise till date in respect of both the schemes i.e. Health Ministry Discretionary Grant and Rashtriya Arogya Nidhi are at Annexure 'A' and Annexure 'B' respectively. The Ministry does not maintain the disease-wise record of financial assistance

ANNEXURE-A

HEALTH MINISTER'S DISCRETIONARY GRANT

(Rupees in lakhs)

Name of the State	Year 2002-2003	Year 2003-2004	Year 2004-2005	Year 2005-2006#
	number of beneficiaries released state-wise	number of beneficiaries released state-wise	number of beneficiaries released state-wise	number of beneficiaries released state-wise
ANDHRA PRADESH	02	0.40		
ARUNACHAL PRADESH	01	0.20		
ASSAM	04	0.80	01 0.10	01 0.20
BIHAR	103	15.77	63 12.00	49 9.00 41 7.89
DELHI	51	8.85	42 7.06	21 4.10 22 4.20
GUJARAT		00	02 0.40	
HARAYANA	20	3.20	16 2.63	09 1.70 08 1.60
HIMACHAL PRADESH	00	00	01 0.20	01 0.20
JHARKHAND	11	1.82	02 0.30	01 0.20
CHHATTISGARH				
JAMMU & KASHMIR	00	00	01 0.20	01 0.20 02 0.30
KARNATAKA	07	1.29		
KERALA	35	6.34	01 0.20	11 1.74 12 1.78
MADHYA PRADESH	14	2.36	05 0.73	08 1.60 01 0.20
MEGHALAYA				
MAHARASTRA	21	4.63	02 0.40	05 1.00 12 2.30
MANIPUR	02	0.27	01 0.10	03 0.50 02 0.20
MIZORAM				
ORISSA	05	0.86	07 1.26	08 1.60 08 1.60
PUNJAB	03	0.38	01 0.20	01 20.00
RAJASTHAN	09	1.51	02 0.30	04 0.80 02 0.40
SIKKIM				
TAMILNADU	54	9.81	01 0.20	01 0.20
TRIPURA	02	0.40	00	
UTTAR PRADESH	86	14.45	103 18.54	64 12.70 41 7.80
UTTARANCHAL	10	1.79	05 0.74	02 0.40 02 0.40
WEST BENGAL	155	27.79	49 7.77	38 7.05 65 11.10
Total No. of beneficiaries and Total Amount	595	102.93	303 52.93	227 43.19 221 40.36

up-to 28.2.2006

ANNEXURE-B

RASHTRIYA AROGYA NIDHI

(Amount in Rupees)

Name of the State	Year 2002-2003	Year 2003-2004
	number of beneficiaries released in rupees	number of beneficiaries released in rupees
ASSAM	01	85000.00
BIHAR	11	1340000.00
DELHI	02	400000.00
HARYANA	05	710000.00
HIMACHAL PRADESH		01
JHARKHAND	02	255000.00

MADHYA PRADESH		03	465000.00
ORISSA		01	85000.00
PUNJAB		01	65000.00
RAJASTHAN 01	180000.00	01	30000.00
UTTARANCHAL		03	690000.00
UTTAR PRADESH 06	935000.00	23	2690000.00
WEST BENGAL			
TAMILNADU			
CHANDIGARH			
MANIPUR			
J & K			
TOTAL 26	3905000.00	74	7853632.00

table Contd...

Year	Year		
2004-2005	2005-2006\$	number of	Amount released in
		beneficiaries in rupees	beneficiaries rupees

02	102000.00	01	100000.00
39	4519852.00	60	8393932.00
21	1771920.00	11	2182500.00
15	1217000	14	1526000.00
		02	453200.00
04	512500.00	06	608500.00
		05	621000.00
02	136000.00	02	136000.00
01	45000.00	02	132500.00
08	912500.00	05	347500.00
69	6902500.00	57	6189500.00
03	235000.00	03	347500.00
01	450000.00	01	200000.00
01	75000.00	02	210000.00
01	300000.00		
		02	280000.00
167	17179272.00	173	22028132.00

\$up-to 28.2.2006